S. ST TENSOR

## Import of coarse grains, edible oils and sugar

2211. DR. NARREDDY THULASI REDDY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state;

- (a) whether Government propose to import coarse grains, edible oil and sugar; and
- (b) if so, the names of the countries from which we are importing alonwith the total quantities imported and the burden on exchequer to the Foregn Exchange?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA):
(a) The information is as under:

Edible Oils The Government is already importing edible oil.

Coarse grains: NAFED has been granted a licence for import of 2 lakh tonnes of Maize on commercial basis. Maize is also proposed to be received on gift basis from U.S.A.

Sugar: In view of increased trend in sugar production during 1987-88, Government is working towards phasing out the import of sugar completely.

(b) The names of countries from which the edible oils are normally shippd are as follows:

Oil	Countries
Soyabean Oil	U.S.A., Brazil, Argentina and Europe
Rapeseed Oil	Canada, Europe and China
Sunflower Seed Oil	U.S.A and Argentina
Palm Oil/	Malaysia and Indonesia
Palmolein	

The quantity and value of edible oil imported during oil year 1986-87 is as under:

Quantity imported (Lakh tonnes)	Value (Rs. in crores)
14.97 (Prov.)	66 <b>7.</b> 67 (Prov.)

The quantity and value of sugar imported and countris from which imported during financial year 1986-87 is given below:

Quantity Value Countries imported (Rs. in (lakh tonnes) Crores)

7 81

210 48 Brazil, Malaysia Mauritius, South Korea, Czechoslovakia, Thailand, EE C, Poland, Franc e, Belgium, Bulgaria and Yugoslovia.

In so far as coarse grains the information is 'nil' in view of ((a)

## सवाई माधोपूर में उर्वरक संयंत्र

2212. डा० ग्रबरार ग्रहमद खान: क्या हुखि मंत्री यह बताने की पा करेंगे कि:

- (क) क्या सवाई माधोपुर जिले में प्रस्तावित उर्वरक संयंत्र इस जिले से लगभग 25 किलोमीटर दूर पूर्विनधीरित स्थान देवपुरा गांव में ही स्थापित किया जा रहा है या इस किसी अन्य स्थान पर स्थापित किये जाने का विचार है;
- (ख) क्या किसी ग्रन्थ जिले या राज्य में उर्वरक संयंत्र स्थापित करने को कोई प्रस्ताव सरकार के विचाराधीन है ; ग्रीर
- (ग) यदि हां, तो उसके क्या कारण

कृषि मंद्रालय में उर्वरक विमाग में राज्य मंत्री (श्री ग्रारः श्रमु): (क) रन्यम्बोर टाइगर संक्नुयरी पर प्रतिकृल प्रभाव पड़ने की सम्भावना से सवाई माधापुर जिले के देवपुरा गांव के स्थल को उपयुक्त नहीं समझा गया ग्रतः इसी जिले में चौथ-का-बारवारा में एक ग्रौर स्थल का चयन किया गया। इस स्थल को भी ग्रभी पर्यावरण की दृष्टि सें स्वीकृति प्रदान नहीं की गई है। इसकी उपयुक्तता की जांच करने के लिए एक समिति का गटन किया गया है।

(ख) स्रौर (ग) फिलहाल परियाजना स्थल को किसी श्रन्थ जिले या राज्य में बदलने का कोई प्रस्ताव नहीं है।

## भीषण स्रकात के लियें राजस्थान को विशेष सहायता

2213. डा० ग्रबरार ग्रहमद खान: क्या कृषि मंत्री यह बताने की जुपा करेंगे कि :

(क) क्या सरकार राजस्थान में भीषण प्रकाल के आगामी दो महीनों में लोगों के लिए पीने के पानी, अनाज तथा जानवरों के लिए चारे की जरूरतों को पूरा करने के वास्ते उस राज्य को कोई विशेष सहायता प्रदान करने का विचार रखती है, यदि हां, तो तत्संबंधी ब्यौरा क्या है ; और

(ख) यदि नहीं, तो उम्रके क्या कारण हैं ?

कृषि मंत्रालय में कृषि और सहकारिता विभाग में राज्य मंत्री (श्री स्थाम लाल यादव): (क) श्रतिरिक्त सहायता के लिए राज्य सरकार के श्रनुरोध पर विचार किया जा रहा है।

(ख) प्रश्न नहीं उठता ।

## Allotment of esential commodities to States

2214. SHRI M. A. BABY: Will the Minister of FOOD AND CIVIL SUP-PLIES be pleased to state:

(a) the quantity of rice, sugar and kerosene oil demanded by each State

Government as monthly quota during the last one year and the first three months of 1988;

- (b) the extent to which the Centre could meet the demands of the States during the above period; and
- (c) the reasons for the shortage; if any?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA):

SUPPLIES (SHRI D. L. BAITHA):
(a) to (c) Allocation of various essential commodities to the States UTs are decided from time to time taking into account the availability of stocks in the Central Pool, relative demands of various States || UTs, market availability, past lifting and other relevant factors Allocations of these commodities are supplementary in nature and are not intended to meet the entire demand of the States | UTs. Additional allotments are also made to the States / UTs from time to time.

The position in regard to demand and allocation of rice, sugar and kerosene oil to different States UTs is indicated below:

- (1) Rice: A statement showing month-wise demand and allotment of rice to each State/UT from Jan.' 87 to March 1988 is at Annexure. (See apendix CXLVI, Annexure No. 82).
- (2) Sugar: Monthly levy quota of sugar is allotted to States/UTs on the basis of a uniform norms of 425 grams per capita availability and not on the basis of demands received from them. In adition, festival quota has also been allotted during September and October, 1987. A statement showing the State-wise monthly levy sugar quota and festival allotment of levy sugar is at Annexure. (See Appnedix CXLVI. Annexure No. 83).
  - (3)Kerosene: The requirements of kerosene of various States/UTs are assessed by allowing a suitable growth rate over the allocations made during the corresponding period of the previous year. The growth rate allowed for the winter